

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV, (SINGLE BENCH)**

**ITEM No.412**  
**CP/39/ND/2023**

**IN THE MATTER OF:**

Deepa Jain	...	Applicant
Versus		
Ansal Properties And Infrastructure limited	...	Respondent

**under Section 73 (4).**

**Order delivered on 13.06.2024**

**Coram:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	:	
For the Respondent	:	Ms. Mahima Shekhawat, Adv.

**ORDER**

No representation on behalf of the Applicant. Ms. Mahima Shekhawat, Ld. Counsel for the Respondent is present through VC and seeks some time to file affidavit of proof of service. List the matter on **18.07.2024**.

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**